Building and running jails on PPP model

3169. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal for building and running jails on Public Private Partnership (PPP) on the lines of the South African model;
- (b) if so, the details thereof and the way in which Government intends to implement this concept in India;
- (c) whether Government has received any comments from the South African Government in regard to security costs and regulatory mechanism required to monitor such jails; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (d) A proposal from South Africa Company through High Commission of India, South Africa was received in this Ministry for setting up of Correctional Centers in India under Public Private Partnership (PPP) arrangements.

Since "Prison" is a State subject under List II of the Seventh Schedule to the Constitution and Prison Administration is the responsibility of the respective State Governments, the aforesaid proposal has been forwarded to the State Governments/UT Administrations for taking appropriate view in the matter.

Punishment in cases of honour killings

3170. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state in how many cases of honour killings, capital punishment and life imprisonment have been awarded by various courts of the country after the Supreme Court's observation for capital punishment in cases of honour killing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): As per the information provided by the National Crime Records Bureau (NCRB), data for honour killings is not maintained separately by NCRB. However, the Union Government attaches highest importance to the matter of prevention and control of crime against Women. Ministry of Home Affairs has sent a detailed advisory dated 4th September, 2009 on crimes against Women to all State Governments / UTs. Para 5 (xxx) of the said advisory specifically advises the State Governments /